STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF FEBRUARY, 2022.

Form 1
List of cases e-filed during the month

Sr No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	-	-

Form 2
List of cases in which e-Payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 3
List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 4
List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-

Form 5
List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	1.F.A. No.1/2021	Meghalaya Mineral Development Coorporation -Vrs- Calm Spirit Farm Resort	A. Kumar, Advocate General & R. Colney, GA K. Paul, Sr. Adv. & R. Dutta	08.04.2021	08.02.2022
			2.Arbitration A. No.1/2017	NEEPCO -Vrs- Patel Unity Joint Venture	S. Rana, M.K.Marak, K. Laheri, P. Biswakarma, C. Nongkhlaw, H. Ahmadi, Sr. Adv., S. Jindal, V.K.Jindal, Sr. Adv. N. Hawelia, ML Gope, N. Gogoi, N. Bordoloi, D. Saikia, Sr.Adv., A. Bhan, Sr.Adv., A. Bhan, A. Oswal, S. Thapa, R. Dangwal P. Baruah, K. Gaur, A. Mitsuka, A. Dholakia, Sr.Adv., P. Shome	29.08.2016	10.02.2022
			3.Arbitration A.No.1/2018	State of Meghalaya -Vrs- M/s Patel Engineering Private Limited	A Kumar, Advocate General & A.H. Kharwanlang K Gaur	09.05.2018	10.02.2022 15.02.2022
			4.Arbitration A. No.1/2019	NEEPCO -Vrs- Patel Unity Joint Venture	D. Pyngrope, V.K. Jindal, Sr. Adv., S. Jindal R. Dangwal, S. Sen, A. Bhan, K. Gaur, A. Mitruka, K. Narenderan,	20.08.2019	14.02.2022 17.02.2022

			5.Arbitration A. No.2/2019	NEEPCO -Vrs- Patel Engineering Ltd.	S. Bajpai, M. Rohatgi D. Pyngrope, V.K. Jindal, Sr. Adv., S. Jindal R. Dangwal, S. Sen, A. Bhan, K. Gaur, A. Mitruka, K. Narenderan, S. Bajpai, M. Rohatgi	20.08.2019	-Do-
			6.Arbitration A. No.3/2019	NEEPCO -Vrs- Patel Engineering Ltd.	D. Pyngrope, V.K. Jindal, Sr. Adv., S. Jindal R. Dangwal, S. Sen, A. Bhan, K. Gaur, A. Mitruka, K. Narenderan, S. Bajpai, M. Rohatgi	20.08.2019	-Do-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 6
Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-	-	-	-	-

2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	-	-	-	-	--	-

Form 7 Summary of Commercial Cases during the month						
Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	7	0	0	7
2.	Judge, Commercial Court, Shillong	East Khasi Hills	**88**	**0**	**2**	**86**

Form 6(i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	37	6	NIL	2 nos. (1 Non-Starter and 1 Settled outside mediation)	Total=41 nos. (25 applications are in the pre-mediation stage and notices have been served and 16 nos. mediation is pending)